

(b) whether the Delhi Electric Supply Undertaking proposes to receive electricity from Bihar for Delhi, in the coming months; and

(c) if so, the rationale behind supplying electricity from a most deficit State to comparatively better region?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP NATH RAI):

(a) The power deficit in Bihar during April-June, 1989 was 10.8% as against the All India deficit of 8.9%.

(b) No, Sir.

(c) Does not arise.

[*Translation*]

#### **Setting up of Tourism Development Authority**

157. SHRI HARISH RAWAT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether he has received any suggestion for setting up a separate Tourism Development Authority for the integrated development of tourism in the areas adjoining the Himalayan ranges in the country;

(b) if so, whether Government propose to set up such an Authority; and

(c) if not, the alternate steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) does not arise.

(c) For the integrated development of

tourism in the areas adjoining the Himalayan ranges, the Department of Tourism provides financial assistance for various projects/schemes in consultation with the concerned State Government subject to merit of the scheme, availability of funds and inter-se priorities. For informal consultation and co-ordination between Himalayan States the Department has constituted Himalayan Tourism Advisory Board.

#### **Helicopter Service to Tourist Places of U.P.**

158. SHRI HARISH RAWAT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to link some tourist places of Uttar Pradesh with helicopter services;

(b) if so, the details thereof; and

(c) the time by which these places will be linked with helicopter services?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) and (c). Do not arise.

#### **Loss Suffered by Indian Airlines due to Bird Hits**

159. SHRI HARISH RAWAT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of aircraft of Indian Airlines damaged due to bird hits during the last six months and the total number of flights cancelled or otherwise affected as a result thereof;

(b) whether any evaluation of loss has been made in this regard; and

(c) if so, the total loss suffered during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Out of a total of 67 bird hit incident experienced by IA aircraft during the last six months i.e. upto 30.6.89, IA aircraft experienced damage in 19 incidents. As per records, 14 flights were delayed. No flight was cancelled.

(b) and (c). The expenditure incurred by Indian Airlines towards repairs of the Aircraft involved in bird hit incidents during the period January, 1989 to June, 1989 was Rs. 3.24 crores.

#### **Bird Hits Accidents at Delhi Airport**

160. SHRI HARISH RAWAT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether most of the accidents of bird hits of the planes of Indian Airlines have taken place at Delhi Airport;

(b) if so, the number of such accidents during the last one year and the details of the losses suffered as a result thereof;

(c) whether there is a proposal to protect the planes from birds at this Airport: and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, sir.

(b) During last one year there were 21 bird incidents at Delhi airport. Indian Airlines incurred a loss of Rs. 80.15 lakhs in bird hit incidents at Delhi Airport during the period.

(c) and (d). Under an Action Plan drawn

up for the purpose of reducing bird menace at Delhi Airport, various measures of continuous nature such as prevention of water logging within the airport, planting of dhub grass, pigeon proofing of hangers & buildings, establishment of modern slaughter houses & Carcass utilisation plants, removal of piggeries & diary farms from within 10 kms. of Airport areas, wire meshing of meat, fish shops etc. have been initiated.

#### **Expansion of Bhubaneswar Airport**

161. SHRI SOMNATH RATH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the amount spent during the last three years on the expansion of the Bhubaneswar Airport; and

(b) when the work is likely to be completed and at what cost?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) An amount amount of Rs. 655.85 lakhs has already been spent on the expansion of Bhubaneswar airport.

(b) The remaining work is likely to be completed by May, 1991. The total estimated cost of the project would be Rs. 2099 lakhs.

#### **Wage Settlement of ONGC**

162. SHRI AJOY BISWAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a memorandum of understanding (MOU) in respect of wage revision in the Oil and Natural Gas Commission has been entered between the management and workers representatives;